

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:410  
ANSWERED ON:24.11.2005  
COMPENSATION TO INJURED SOLDIERS  
Mandal Shri Sanat Kumar

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether thousands of soldiers who were injured in battlefield in the last few years have not been given compensation;
- (b) if so, the reasons therefor;
- (c) whether the Government has received representations from such groups of soldiers;
- (d) if so, the action taken by the Government thereon;
- (e) the extent to which the Ex-servicemen Contributory Health Services give help or benefits to such disabled soldiers; and
- (f) the number of soldiers provided employment after they came out from the service during the last three years?

**Answer**

(SHRI BIJOY KRISHNA HANDIQUE)  
MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

- (a) to (d): As per the information available, there are no cases of soldiers injured in the battle, who have not yet been given their entitled compensation.
- (e) The war disabled pensioners have been exempted from payment of contribution under ECHS. They are eligible to get full medical coverage under ECHS.
- (f) The information is being collected.